Shrimati Yashoda Reddy: After the fall of the Bandaranaike Government in Ceylon, may I know if our agreement with Ceylon gets automatically nullified, or is there any interim arrangement?

Shri Dinesh Singh: No, Sir. It does not get nullified. I explained this to the House last time.

प्रश्लील फिल्मों तथा पोस्टर्स का प्रदर्शन + श्री हुक्म चन्द कछवायः श्री ग्रोंकार लाल बेरवाः *593. { क्षी बड़ेः श्री यु०सिं० चौघरीः श्री ग्रोंकार सिंहः

क्या **सूचना ग्रोर प्रसारण** मंत्री यह बताने की क्रुपा करेंगे कि सरकार ने उन फिल्मों तथा पोस्टर्स का सार्वजनिक प्रदर्शन रोकने के लिये क्या कदम उठाये हैं, जिनका देखने वालों पर चारित्रिक दृष्टि से बुरा प्रभाव पड़ता है ?

सूचना झौर प्रसारण मंत्री (श्रीमती इन्दिरा गांघी) : चलचित प्रधिनियम, 1952 के ग्रन्तगंत कोई भी फिल्म ग्राम लोगों में नहीं दिखाई जा सकती, जब तक कि, उसे फिल्म सेंसर बोर्ड इस योग्य प्रमाणित न कर दे। बोर्ड इस बात की तसल्ली कर लेता है कि कोई भी ऐसी फिल्म न दिखाई जाये जिसके देखने से लोगों का चरित्न गिरे।

जहां तक पोस्टरों का सवाल है, एक अनौपचारिक समिति है जिस के सामने निर्माता अपनी मर्जी से सेंसर के लिये फिल्म सामग्री को (जिसमें पोस्टर भी जामिल हैं) पेश करते हैं । इस समिति के अध्यक्ष फिल्म डिवीजन के कन्ट्रोलर हैं और फ़िल्म उद्योग के प्रतिनिधि इसके सदस्य हैं । सरकार ने राज्य सरकारों को लिखा है कि वे मौजूदा कानूनों के अन्तर्गत अफ़्लील पोस्टरों के खिलाफ मूनासिब कार्रवाई करें । इस बात की भी जांच की जा रही है कि इस विषय पर जो मोजूदा कानून हैं, उनमें संशोधन की जरूरत है या नहीं ।

श्री हुकम चन्द कछवाय : : क्या मंत्रों महोदय का ध्यान उन कु 3 गन्दी फिल्मों की स्रोर गया है जिनमें प्रश्लील गाने होते हैं सौर उन गानों का प्रयोग कुछ लड़के छावास्रों पर करते हैं स्रौर इस तरह की घटनाएं स्रनेक समाचार पत्नों में छपी भी हैं कि उनको इस शरारत के लिये दण्ड मिला है, तो क्या हमारी सरकार ऐसे स्रश्लील गानों को समाप्त करने जा रही है ?

The Deputy Minister in the Ministry of Information and Broadcasting (Shri C. R. Pattabhi Raman): The position with regard to films, including songs, is different from the posters. Under the Cinematograph Act, they have got a regular censorship, and various provisions are there, with which I will not tire the House. So far as the posters are concerned, it is true that some of them contain pictures which you may not see even in the picture itself. That is to say they have got no sort of control, and therefore, we may even think of amend-ing the Act. Pending that, we have written to the various State Governments, and we have got this informal committee, as the hon. Minister has pointed out, with seven members, who periodically go into these posters.

श्वी हुकम चन्द कछवांय ः मंती महोदय ने बतलाया है कि इसके लिए सात सदस्यों की एक समिति नियुक्त की गई है तो उन सदस्यों के नाम क्या हैं और क्या यह सदस्य ऐसे ग्रज्लील पोस्टरों पर भी ध्यान दे रहे हैं जो कि बिल्कुल नग्न चित्र होते हैं ग्रौर जिसके कारण लोगों में एक गन्दा विचार पैदा होता है ? क्या उस सम्बन्ध में सरकार कुछ कठोर दण्ड देने का भी इंतजाम कर रही है ताकि ऐसे चित्र फिल्म निर्माता न निकालें ?

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सूचना झोर प्रसारण मंत्री (श्रीमती इन्दिरा गांधी) : जैसा कि मैंने कहा था हमने यह उचित समझा था कि यह जो फिल्म इंडस्ट्री है इस पर वह खुद सँसरशिप ग्रपनी करे बजाय इसके कि हम वाहर से करेंलेकिन तब भी हमने सब राज्य सरकारों को लिखा है कि वे इस चीज पर ध्यान दें और ग्रगर वे ऐसा सोचती दें कि जो नियम ग्रभी हैं वे काफी नहीं हैं तो हम उन्हें वदलने का विचार कर सकते हैं ।

श्वी ग्रोंकार लाल बेरवा : जब से यह सेंसर बोर्ड बना है तब से किन किन फिल्मों पर इन्होंने रोक लगाई है ?

श्रीमती इन्दिरा गांधी : वह सब डिटेल्स तो मेरे पास मौजूद नहीं हैं लेकिन ख़रीब क़रीब सभी फिल्मों में से कुछ न कुछ कटता ही है, कुछ में से तो काफ़ी कटता है ।

Shri S. N. Chaturvedi: May I know whether any action has followed after Shri Vinoba Bhave started the movement against indecent posters being exhibited in public places?

Shrimati Indira Gandhi: I have just now said that we have approached all the State Governments to look into this matter.

श्वी राम सहाय पण्डेय : अश्लील भारतीय चित्रों, पोस्टरों, भाषा ग्रौर अभिनय के सम्बन्ध में कुछ प्रतिबंध लगाया जा सकता है जैसा कि सोचा जा रहा है तो मैं जानना चाहता हूं कि कुछ चित्र जोकि विदेशों से यहां पर आते हैं ग्रौर यहां पर डिसप्ले होते हैं वे हमारे भारतीय दृष्टिकोण से जहां अ्रश्लील होते हैं वहां उनके अर्थात् विदेशियों के लिए श्रील हैं तो इस सम्बन्ध में क्या उनके बारे में भी विचार किया जा सकता है ?

श्रोमती इन्दिरा गांघीः वह भी सैंसर बोर्डको जाते हैं। बिना सैंसर हुए तो कोई भी चित्र यहां भारत में नहीं दिखलाया जाता है। पोस्टर्स भी जिनको कि वह अप्रलील और इसलिए ग़लत और अनुचित समझते हैं तो उन के लिए भी वह कार्यवाही कर सकता है।

Shri Kapur Singh: I want to know whether the Government are quite clear in their mind as to what types or categories of exhibitions intrinsically ten dto lower the morale of the beholder, or is it a question on which much can be said on both sides?

Shri C. R. Pattabhi Raman: There are a few categories and if I may, with your leave refer to them, they are as follows. A film shall not be certified as suitable for public exhibition, either unrestricted or restricted to adults, if it deals with vice or immorality in such a manner as to (i) extenuate vicious or immoral acts: (ii) undermine the accepted canons of decency; (iii) depict vice or immorality as attractive or (iv) cast a halo of success or glory round the vicious or immoral.

Mr. Speaker: Even after this much can be said on both sides.

श्री प्रकाशवीर शास्त्री : मंत्री महोदया ने जिस प्रकार बताया कि अप्रलील फिल्मों और पोस्टरों में कुछ सुघार हो सकता है इस सम्बन्ध में विचार किया जायेगा । जहां तक मेरी स्मरण-शक्ति काम कर रही है ग्रब से कई वर्ष पूर्व इसी मंतालय के भूतपूर्व मंत्री डा ० केसकर ने भी फिल्म सैंसर बोर्ड को ग्रधिक प्रभावशाली करने के सम्वन्ध्र में इस सदन् को ग्राश्वासन दिया था । मैं जानना चाहता हूं कि उस सम्बन्ध में पहले क्या निर्णय लिये गये और फिर से इस प्रप्रन पर विचार करने की क्यों स्थिति ग्रा गई ?

श्रीमती इत्दिरा गांधी ः यह तो एक ऐसा सवाल है जिस पर हर वक्त विचार करते जा सकते हैं, क्योंकि फिल्म बदलते रहते हैं। यह कोई एक दफ़े निश्चय लेने की बात नहीं है। मैं माफ़ी चाहती हूं कि डा० केसकर ने क्या ग्रार्डर दिया था वह मुझ को नहीं मालम है ।

श्री विभूति मिश्र मैं जानना चाहता हूं कि यह जो 7 सदस्यों कएक कमेटी नियुक्त की गई है उस के बजायहमारी सरकार के सदस्य ग्रीर हमारे मंत्री लोग यहां दिल्ली में रहते हैं तो यह लोग कम से कम यहां दिल्ली में ग्रंग्रेजी व हिन्दी चितों को सब से पहले देख लिया करें, सैम्पुल सर्वे कर के प्रपना निर्णय लें कि किस प्रकार के चित्र बनाये जायं तार्कि हमारे देश के बच्चों ग्रीर युक्तों का ग्राम्परण ऊंचा उठे ?

श्रीमती इन्दिरा गांघी : ग्रब उस का तो कोई जवाब है नहीं, सिर्फ सुझाव है ।

श्री यशपाल सिंहः क्या यह सच नहीं है कि यह सैंसर बोर्ड तो बाद में बैठता है लेकिन उस के बैठने के महीनों पहले हाफ नैकैंड पिक्चर्स बाजारों में ग्रा जाते हैं ग्रीर चौराहों को कलंकित करते हैं ?

श्रीमती इन्दिरा गांधी : मैं ने तो ऐसा नहींसूना है।

ग्रध्यक्ष महोदयः ठाकुर साहव ऐसी तस्वीरों को देखते ही क्यों हैं? उधर उनको नजर नहीं डालनी चाहिए ।

Shri Nambiar: May I know whether Government's attention has been drawn to the very bad type of American pictures which are being shown in India and if so what action is proposed to be taken in order not to allow such films?

Shrimati Indira Gandhi: I have already stated that all these films pass through the censor board.

Shrimati Savitri Nigam: May I know whether it has been brought to the notice of the hon. Minister that some of the films and posters have been stripped and the films are enlarged and new strips have been added to them after they have passed through the Censor Board and the meeting of the advisory committee?

Shrimati Indira Gandhi: I have not heard of it.

Shri M. E. Krishna: May I know whether it is a fact that some of the films which are meant purely for the young men are often seen by the old people, and therefore.. (Laughter).

Mr. Speaker: Order, order. Where does the hon. Member put himself?

Shri D. C Sharma: It is a reflection on you and some other Members!

Mr. Speaker: Order, order. I will allow some old men also to put questions!

Shri Hem Barua: In view of the fact that ou_r encient religious cultures have amply established that there is nothing obscene in life and the so-called obscene postures in the temples of Puti and Khajuraho have the effect of a cathars's in the minds of the viewers and also, according to Shrimati Indira Gandhi, the topless originated in India, may I know in the context of this. why our Government are so much unnecessarily perturbed about a few naked things in a few pictures?

Shri Kapur Singh: I said the same thing.

Shri Hem Barua: What is the reply. Sir?

Mr. Speaker: Shri Kapur Singh says that he has put the same question and the answer has come.

Shrimati Yashoda Reddy: May I know whether the attention of the Government has been drawn to the fact that the Hindi pictures, compared to Bengali, Te'ugu and Tamil pictures, have deterierated both in their production and moral content and, if so, what is the action that Government propose to take in the matter?

Shrimati Indira Gandhi: I do not think that this is a true statement.

5835 Oral Answers AGRAHAYANA 30, 1886 (SAKA) Oral Answers 5836

श्री प० ला० बारूपाल : कुछ माननीय मदस्यों ने ग्रंग्रेजी चल-चित्रों का जिक करते हुए बताया है कि वे ग्रुश्लील हैं। मैं यह जानना चाहता हूं कि क्या वे चित्र खजुराहो में ग्रंकित हमारी प्राचीन संस्कृति के चित्रों से बढ़ियां हैं या घटिया ।

त्राध्यक्ष महोदय : माननीय सदस्य जा कर मकाबला कर लें।

Pact for Non-Dissemination and Non-Acquisition of Nuclear Power

*594. Shri Hem Barua: Will the Minister of External Affairs be pleased to state:

(a) whether Government are aware of the fact that in supporting India's decision not to manufacture an atom bomb, Britain's Minister for Disarmament. Lord Chalfont, has suggested two things: (i) a non-dissemination agreement by the Nuclear Powers and (ii) a non-acquisition pact by the non-nuclear Powers; and

(b) if so, Government's reaction to these suggestions?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Government have seen press reports of such a statement having been made by the British Minister of State for Disarmament.

(b) The decision of the Government of India to refrain from the manufacture of nuclear weapons is in keeping with Government's basic opposition to their existence and dissemination. Government have consistently drawn attention to the urgent need for the conclusion of a nonproliferation agreement which will provide for commitments by nuclear powers regarding non-transfer of nuclear weapons and technology, and also for obligations by non-nuclear powers regarding non-manufacture and non-acquisition of nuclear weapons and technology. Shri Hem Barua: May I know if the attention of the Government has been drawn to the latest statement made by the British Prime Minister, Mr. Harold Wilson, which suggests a V-bomber fleet with nuclear teeth for police work outside the NATO area and, if so, may I know how far this suggestion of the British Prime Minister corresponds to our Prime Minister's suggestion of a nuclear shield for us, and if it does not, what is the reaction of the Government to this new proposal of the British Prime Minister?

Shrimati Lakshmi Menon: Government have seen the statement. The Prime Minister has never made any statement regarding nuclear shield.

Shri Hem Barua: I want to know positively from the Government, when there is a suggestion made by the British Prime Minister about a Vbomber fleet...

Mr. Speaker: The hon. Member might kindly put a simple, straight question.

Shri Hem Barua: It was very simple, Sir.

Mr. Speaker: It is difficult for me to understand.

Shri Hem Barua: I will put it in a simpler way. The British Prime Minister, Mr. Harold Wilson, has come out with a statement and that statement stipulates a V-bomber fleet with nuclear teeth for police work outside the NATO area. This is a new development. And therefore, I just wanted to know what is our Government's reaction to this latest suggestion made by the British Prime Minister.

Shrimati Lakshmi Menon: Government have not expressed their reaction.

Shri Hem Barua: May I know if the attention of the Government is drawn to the query of Mr. Harold Wilson in the House of Commons to the Leader of the Opposition, which